

प्रधान मुख्य आयुक्त कार्यालय OFFICE OF THE PRINCIPAL CHIEF COMMISSIONER

माल एवं सेवा कर व केन्द्रीय उत्पाद शुल्क,दिल्ली क्षेत्र,सी. आर. विल्डिंग, CGST & CX, DELHI ZONE, C.R. BUILDING, आई. पी. एस्टेट, नई दिल्ली - 110002 I.P. ESTATE, NEW DELHI - 110002

Subject: Constitution of regular panel of Senior/ Junior Standing Counsels for handling cases of CBIC before the various High Courts and other Fora; Renewal/ Fresh appointment of Counsels -reg.

In order to recommend additional Senior/Junior Standing Counsels for handling cases of indirect taxation pertaining to CBIC, applications are invited for constituting panel for Junior/Senior Counsels for representing the Central Board of Indirect Taxes and Customs and its field formations and attached offices, in the Hon'ble High Court of Delhi and other Appellate fora.

- 2. The terms and condition governing the constitution of panel of aforesaid Counsels is contained in Annexure 'I' of letter D.O. F. No. 278A/43/07- Legal dated 05.12.2007 which can be accessed at gstdelhizone.gov.in.
- 3. The fees and other charges for the panel Counsels are contained in CBIC's letter F.No. 278A/50/2011-Legal dated 14.09.2012 which can be accessed at gstdelhizone.gov.in.
- 4. Eligible and willing applicants may apply in proforma "A" or "A-I" (as applicable) to the Additional Commissioner, Office of the Principal Chief Commissioner, C.R.Building, I.P. Estate, New Delhi-110002. Last date for submission of completed application is 19.09.2022. Incomplete application shall not be entertained. The date and time of interview shall be communicated to the applicants who fulfil the eligibility criteria.

(Rajender Jindal)
Additional Commissioner
PCCO, CGST & CX, Delhi Zone